NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No. CP(IB) No. 18/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	- For compliance of objections	Rule 6 of I&B	e 6 of M/s Sree Vinayaka Buildwell Project

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM		
VIKRAM UDUPA 8722416897	m/s Stree Vinagaka ms Buildwell project [Petitioner / operational Creditor]		

PCS for operational creditor is present. He has filed a memo seeking extension of time for compliance of the objections.

Time extended till 12.02.2018.

MEMBER (T)

MEMBER (J)